

MINISTRY OF FINANCE
(Department of Revenue)
 (CENTRAL BOARD OF DIRECT TAXES)

CORRIGENDUM

New Delhi, the 10th April, 2026

INCOME-TAX

G.S.R. 262(E).— In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (i), *vide* number G.S.R. 226(E), dated 30th March, 2026:—

(i) at page number 19, in Form ITR-1, for Schedule-IT, the following schedule-IT shall be substituted, namely,—

Schedule-IT Details of Advance Tax and Self-Assessment Tax payments																			
	BSR Code						Date of Deposit						Serial Number of Challan						Tax paid
	Col(1)						Col(2)						Col(3)						Col(4)
R1																			
R2																			

- (ii) at page number 21, in Form ITR-4, in Part B (Gross Total Income), under Schedule Salary, in row B2, after sub-row (ii), sub-row (ii) shall be renumbered as sub-row (iii);
- (iii) at page number 21, in Form ITR-4, in Part B, in row B2, in sub-row (iv), in item-a, for the letters “Iva”, the letters “iva” shall be substituted.

[Notification No. 57/2026/F. No. 370142/5/2026-TPL]

PRADEEP SHARMA, Dy. Secy.